

## FORM G

### CORRINGENDUM TO INVITATION FOR EXPRESSION OF INTEREST FOR S V DISTRIBUTORS PRIVATE LIMITED OPERATING IN DISTRIBUTORSHIP ACTIVITY OF LIQUOR BUSINESS AT MAHARASHTRA, TELANGANA, KARNATAKA, GOA, MADHYA PRADESH

#### (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the Form G dated 17<sup>th</sup> September, 2024, issued in accordance with Insolvency and Bankruptcy Code, 2016 and Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, in the newspapers, the Committee of Creditors of S V Distributors Private Limited in the meeting held on 09<sup>th</sup> October, 2024 has decided to extend the last date for receipt of Expression of Interest to 09<sup>th</sup> November, 2024.

In view of the same, further submission of Expression of Interest by the prospective resolution applicants should be submitted to the Resolution Professional in accordance with the amended invitation for expression of interest which stands amended and restated as under:

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	S V Distributors Private Limited PAN: AABCS3588D CIN: U51900MH1994PTC076003
2.	Address of the registered office	Unit No. 228, Keytuo Industrial Estate, Kondivita Road, Andheri(East), Mumbai- 400059
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Mumbai. Only Movable assets with Corporate Debtor.
5.	Installed capacity of main products/ services	Corporate Debtor is into Distributorship Activity of liquor business.
6.	Quantity and value of main products/ services sold in last financial year	Quantity - 13,09,003 Cases (12 bottles per Case) Amount (Net off VAT) – Rs. 4,91,59,03,426 <b>For FY 2022-23</b>
7.	Number of employees/ workmen	25 Employee (At the initiation of CIRP there were 64 Employees, out of which 38 Employees are relived)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants by sending a mail on <a href="mailto:ip.svdpl@gmail.com">ip.svdpl@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants by sending a mail on <a href="mailto:ip.svdpl@gmail.com">ip.svdpl@gmail.com</a>

10	Last date for receipt of expression of interest	09-11-2024
11	Date of issue of provisional list of prospective resolution applicants	14-11-2024
12	Last date for submission of objections to provisional list	19-11-2024
13	Date of issue of final list of prospective resolution applicants	24-11-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-11-2024
15	Last date for submission of resolution plans	27-12-2024
16	Process email id to submit Expression of Interest	<a href="mailto:ip.svdpl@gmail.com">ip.svdpl@gmail.com</a>

IP Manoj Kumar Agarwal

**Interim Resolution Professional of M/s S V Distributors Private Limited**

**IBBI Reg. No.** IBBI/IPA-001/IP-P00714/2017-2018/11222

**Correspondence Address:**

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**Correspondence Email:**

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**AFA Valid till:** 22/11/2024

Date – 11-10-2024

Place - Mumbai